

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

Item 54

CA No. 173/17

And

CP No. 201/Chd/Chd/2017

**Under Section 241 & 242 CA 2013 & R 11,
NCLT Rules**

In the matter of:-

Capt. Sunil Kumar Chaudhary

...Petitioner

Vs.

Ocean Security Guards Pvt. Ltd.

...Respondent

As Hon'ble Members of NCLT, Chandigarh Bench are holding Bench of Allahabad after lunch, the matter could not be taken up, hence adjourned to 02.03.2023.

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Court Officer

February 06, 2023
PRF